

SLP(C)No. 1924 OF 2000

ITEM No.201

Court No. 7

SECTION XV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.1924/2000

(From the judgement and order dated 15/12/1999 in LPA 222/99
of The HIGH COURT OF MADRAS)

M/S. BHARAGATH ENGG.

Petitioner (s)

VERSUS

R. RANGANAYAKI & ANR.

Respondent (s)

(With prayer for interim relief & office report)
(For Final Disposal)

Date : 14/12/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MR. JUSTICE S.N. VARIAVA

For Petitioner (s) M/s KV Viswanathan,AK Sinha,Advs.
Mr. K.V. Venkataraman,Adv.

For Respondent (s) M/s Sudarshan Rajan,Pushpa Rajan,Advs.
Mr. K.B. Sounder Rajan,Adv.

Mr.CS Rajan,Sr.Adv.
M/s PI Jose,Jenis,Advs.
Mr. V.J. Francis,Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I..T.....T.....T.....T.....T.....T.....J..T....R

.SP2

List after the ensuing Christmas holidays on a
convenient date.

.SP1

[Naresh Kumar]
Court Master

[Kanwal Singh]
Court Master